

Incidents after Accident between Delhi Main Station and Shabdara

5443. PROF. MADHU DANDA-VADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that after the Railway accident between Delhi Main Station and Shabdara on 27th June, 1980, some citizens helped in rescue operations and many tried to loot the belongings of the passengers; and

(b) if so, what steps are proposed to avoid such happenings in the future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) After this accident, some people rendered assistance in rescue operations.

No case of looting by the public was reported to the Police. However, Delhi Railway Police seized 26 items of unclaimed property of passengers found in the affected bogies, for safe custody and 7 of these items have already been returned to the owners after due verification.

The following steps are taken to protect the belongings of passengers in case of railway accidents:—

- (i) Cordoning of the affected area.
- (ii) Placing of Armed guard under the supervision of responsible officer.
- (iii) Preparation of inventory of unattended articles found scattered at site of accident
- (iv) Returning such articles to their owners after due verification.
- (v) Keeping unclaimed articles in the safe custody in accordance with the legal procedure.

Bibinagar-Nadikudi Railway Line

5444. SHRI G. S. REDDI: Will the Minister of RAILWAYS be pleased to State:

(a) when Bibinagar-Nadikudi Railway line is scheduled to be completed;

(b) whether it would be completed within the scheduled time; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The line is expected to be completed by 1982-83, subject to availability of adequate funds. Bibinagar to Nalgonda, however, is likely to be opened by early 1981

Minimum Wages of Industrial Workers

5445. SHRI ANANDA PATHAK: Will the Minister of LABOUR be pleased to state:

(a) whether Government have decided to raise the minimum wages of industrial workers in the country; and

(b) if so, the State-wise details of the minimum wages, existing as well as the revised rates?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) The State Governments as well as the Central Government fix minimum wages in respect of scheduled employments covered under the Minimum Wages Act, 1948 in their respective spheres.

Bulk of employments in which industrial workers are engaged fall in the State sphere and respective State Governments are the appropriate Governments for fixation/revision of their wages. The rates of wages prescribed by the State Governments in their spheres are notified in their respective Gazettes from time to time.

In so far as the employments for which the Central Government is the appropriate Government the existing rates of minimum wages and the proposed rates are shown in the enclosed Statement.

Statement

S. No.-	Name of the Employment	Date of fixation or last revision	Rates of wages per day.			Proposed revised notified rates per day.		
			Un-skilled	Semi-skilled (Rs.)	Skilled (Rs.)	Un-Skilled (Rs.)	Semi-skilled (Rs.)	Skilled/ Clerical (Rs.)
1	2	3	4	5	6	7	8	9
1	Employment in Gypsum mines.	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
2	Employment in Barytes mines.	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
3	Employment in bauxite mines.	19-6-76	5.80	7.25	8.70	6.65	8.35	10.00
4	Employment in manganese mines	12-6-76	5.80 above ground	7.25 above ground	8.70 above ground	6.65	8.35	10.00
			6.96 under ground	8.70 under ground	10.44 under ground			
5	Employment in China clay mines.	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
6	Employment in Kyanite mines.	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
7	Employment in Copper mines	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
8	Employment in clay mines	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
9	Employment in stone mines	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
10	Employment in White clay mines.	12-6-76	5.80	7.25	8.70	6.65	8.35	10.00
11	Employment in fire clay mines	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
12	Employment in Ochre mines.	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
13	Employment in Steatite (including soapstone and talc.) mines.	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
14	Employment in asbestos mines.	9-10-76	5.80	7.25	8.70	6.65	8.35	10.00
15	Employment in Chromite mines.	19-6-76	5.80	7.25	8.70	6.65	8.35	10.00
16	Employment in Quartzite mines.	19-2-77	5.80	7.25	8.70	6.65	8.35	10.00

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1	2	3	4	5	6	7	8	9	
17	Employment in Quartz mines.	19-2-77	5.80	7.25	8.70	6.65	8.35	10.00	
18	Employment in Silica mines	19-2-77	5.80	7.25	8.70	6.65	8.35	10.00	
19	Employment in Mica mines.	19-6-76	6.96 under ground	8.70 under ground	10.44 under ground	6.65	8.35	10.00	
			5.80 above ground	7.25 above ground	8.70 above ground				
20	Employment in Mangnesite mines	24-2-79	5.80	7.25	8.70	6.65	8.35	10.00	
21	Employment in Graphite mines.	4-11-78	5.80	7.25	8.70	6.65	8.35	10.00	
22	Employment in Con - struction or main- tenance of roads or in building operations.	16-12-78	4.45 to 6.50	5.56 to 8.12	7.12 to 10.40				
23	Employment in Stone breaking and stone crushing	16-12-78	4.45 to 6.50	5.56 to 8.12	7.12 to 10.40				
24	Employment in mainte- nance of building and	16-12-78	4.45 to 6.50	5.56 to 8.12	7.12 to 10.40				
25	Employment in constru- ction and mainte- nance of runways.	16-12-78	4.45 to 6.50	5.56 to 8.12	7.12 to 10.40				
26	Employment in Agri- Agriculture	18-9-76	4.45 to 6.50	5.56 to 8.12	7.12 to 10.40	5.10 to 7.50	6.40 to 9.35	8.20 to 11.95	

Note:—Fixation of minimum wages in respect of employments newly added to the schedule, revision of Wages in respect of items at S. Nos. 22 to 25 and the question of allowance for underground workers in mines are under consideration.